

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1624/2000
O.A. NO. 1584/2000
O.A. NO. 1728/2000
O.A. NO. 1943/2000

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New Delhi this the 16th day of October. 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

(1). OA No. 1624/2000

1. Smt. Abha Bhardwaj
W/o Dr. R. Bhardwaj
R/o D-1/8, DDU Hospital Residential Complex
Hari Nagar, New Delhi-64.
2. Smt. Madhu Sharma
W/o Shri R.K. Sharma
R/o M-38, New Mahavir Nagar
New Delhi.
3. Smt. Kanta Vohra
W/o Shri Devenider Vohra
R/o 109/B, Ramesh Nagar
New Delhi.
4. Smt. Rekha Pathak
W/o Shri G.D. Pathak
R/o 46, Laxmi Apartments
Sector 9, Rohini
Delhi.
5. Smt. Rajni Sati
W/o Shri C.S. Sati
R/o B-549, Sector 51
Kendriya Vihar
Noida.
6. Smt. Renu Saxena
W/o Shri A.K. Saxena
R/o C-7/60, East of Kailash
New Delhi.
7. Ms. Tajinder Kaur
D/o Sardar Narayan Singh
R/o DA/99/C Hari Nagar
New Delhi.
8. Smt. Usha Rani Sharma
W/o Shri V.B. Sharma
R/o 28, Plot B-5
Deluxe Apartments
Vasundhara Enclave
Delhi.

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9. Bharat Bhushan
S/o Late Shri A.G. Lakhera
R/o 99-B, Ramesh Nagar
Delhi.

... Applicants

(By Sh.B.B.Raval and Shri K.N.R.Pillay,
Advocates)

-versus-

Shri Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi-110 016.

... Respondent

(By Advocate Shri S.Rajappa)

(2). OA No.1584/2000

1. Dr.Vivekanandini Jain
Yoga Teacher, Vishesh Kendriya Vidyalaya
Kamla Nehru Nagar
Ghaziabad.

2. Vipin Kumar Anand
Yoga Teacher, Kendriya Vidyalaya
Gole Market
New Delhi.

3. Smt.Poonam Sehgal
Yoga Teacher, Kendriya Vidyalaya
Gole Market
New Delhi.

... Applicants

(In person)

-versus-

The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi.

... Respondent

(By Advocate Shri S.Rajappa)

(3). OA No.1728/2000

Arun Kumar Vashisht
K.V.No.2, Delhi Cantt.
Delhi.

... Applicant

(In person)

-versus-

The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi.

... Respondent

(By Advocate Shri S.Rajappa)

Ref

Vaidya Nath Jha
Yoga Teacher
K.V. No.1
Delhi Cantt.

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... Applicant

(In person)

-versus-

1. Union of India, through
Secretary
Ministry of HRD
Shastri Bhawan
New Delhi.
2. Dr. E. Prabhakar
Education Officer
18 Institutional Area
Shaheed Jeet Singh Marg
New Delhi-110016.
3. The Principal
K.V. No.1
Delhi Cantt.

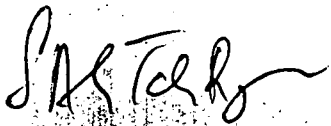
... Respondent

(By Advocate Shri S. Rajappa)

O R D E R (ORAL)

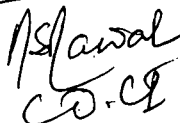
Shri Justice Ashok Agarwal:-

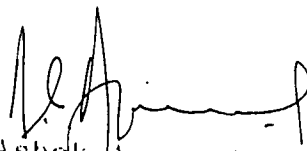
Aggrieved by the orders passed by the Tribunal in the present OAs, parties had approached the High Court of Delhi wherein a consent order was passed authorising the Board of Governors to take a decision in the matter. The Board of Governors, we are informed, has issued its directions by an order passed on 7.9.2001. In the circumstances, in our view, nothing now survives in the present OAs. The order of the Board of Governors of 7.9.2001, if at all, will give a fresh cause of action. Present OAs in the circumstances stand disposed of with no order as to costs.



(S.A.T. Rizvi)
Member (A)
/sns/

Attested


CD-CE


(Ashok Agarwal)
Chairman